

ORISSA HIGH COURT

FILING REPORT AS ON :16/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/11203/2026	PRASANNA JENA @ CHAGALA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	MARINE KASIA /154 /2025 () //	
2	D-BLAPL/11204/2026	RAMAKANTA BISWAL VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	KOREI /187 /2020 () //	
3	D-BLAPL/11205/2026	SAGAR SAMAL VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	/ /0 () //	
4	D-BLAPL/11206/2026	MALAYA GADTIA VS STATE OF ODISHA	JNYANANANDA PANDA VS	BHAWANIPATNA TOWN /61 /2026 () //	
5	D-BLAPL/11210/2026	DHIRU BARDHAN VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	ADVA /158 /2025 () //	
6	D-BLAPL/11217/2026	PURNA CHANDRA SAHU VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	K.NUAGAON /252 /2024 () //	
7	D-BLAPL/11221/2026	SUBHA @ JUBULA @ SUBHRANSU PARIDA VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	CHOUWAR /245 /2025 () //	
8	D-BLAPL/11223/2026	RAJU JENA VS STATE OF ODISHA	PRADEEP KUMAR PRADHAN VS	// () //	AOR20220002672C202600013
9	D-BLAPL/11228/2026	AYUSH KUMAR SINGH VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GURANDI /40 /2026 () //	AOR20220001631C202600115
10	D-BLAPL/11229/2026	DEBANANDA MEHER VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SAMBALPUR TOWN /54 /2026 () //	
11	D-BLAPL/11230/2026	RAJU LAXMAN NEWARE VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	MAHULPALI /32 /2026 () //	

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12	D-BLAPL/11231/2026	KRISHNA CHANDRA LUHA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SAMBALPUR SADAR /54 /2026 () //	
13	D-BLAPL/11234/2026	ROCKEY @ PREMA KUMAR SING @ PREM KUMAR SING VS STATE OF ODISHA	SANJEEV MOHANTY VS	BALASORE TOWN /290 /2025 () //	
14	D-BLAPL/11236/2026	RAMACHANDRA PUTHAL @ RAMA CHANDRA PUTHAL VS STATE OF ODISHA	HIMANSHU NARAYAN ROUT VS	MAHILA P.S.(BBSR) /35 /2026 () //	AOR20220001558C202600071
15	D-BLAPL/11245/2026	BIBUNA BALIARSINGH @ BABUNA VS STATE OF ODISHA	BISWAJIT MOHANTY VS	/ /0 () //	
16	D-BLAPL/11247/2026	BIKRAM SARAF VS STATE OF ODISHA	JAGABANDHU SAHU VS	BHEDEN /31 /2026 () //	AOR20220001487C202600065
17	D-BLAPL/11248/2026	SANDEEP CHAUDHURI VS STATE OF ODISHA	SANJUKTA MUNDA VS	MANAMUNDA /250 /2025 () //	AOR20220002621C202600014
18	D-BLAPL/11249/2026	BASANTA PATEL VS STATE OF ODISHA	AMITAV TRIPATHY VS	DHANUPALI /489 /2025 () //	
19	D-BLAPL/11251/2026	SONU PAL VS STATE OF ODISHA	AMITAV TRIPATHY VS	DHANUPALI /489 /2025 () //	
20	D-BLAPL/11253/2026	DURGA KACHHI VS STATE OF ODISHA	AMITAV TRIPATHY VS	DHANUPALI /489 /2025 () //	
21	D-BLAPL/11254/2026	SALMAN DIGAL VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	BALLIGUDA /80 /2026 () //	
22	D-BLAPL/11257/2026	RAJESH GOND VS STATE OF ODISHA	UMAKANTA BARIK VS	RAIGHAR /235 /2025 () //	
23	D-BLAPL/11265/2026	SANDHESWAR SINGH	HIMANSHU SEKHAR MISHRA	BARKOTE /334 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/11269/2026	JAGA @ JAGANNATH ROHIDAS	DHIRENDRA KUMAR MOHAPATRA	JHARSUGUDA /173 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/11270/2026	BAJARANG KHAMARI	DHIRENDRA KUMAR MOHAPATRA	BRAJARAJNAGAR /24 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/11271/2026	TAYYAB KHAN	DEBA PRASAD MISHRA	CYBER CRIME AND ECO. OFFENCE, CUTTACK	202504095C202600017
		VS	VS	()	
		STATE OF ODISHA (OPID)		//	
27	D-BLAPL/11273/2026	SWAPNESWAR MOHANTA	RAJESH RANJAN SAHOO	TANGI /466 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/11277/2026	KAMPHA @ SUDHAL BHOI	MANISH DHIR	BANTALA /442 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/11279/2026	RAJESH BEHERA	AMULYA RATNA PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/11280/2026	ASHISH KUMAR SAHU	AMULYA RATNA PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/11281/2026	ACHYUTA DAKUA	BIJAY KUMAR BEHERA	KODALA /138 /2026	AOR20220001736C202600062
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/11282/2026	SK. CHAND @ CHANDA	AMULYA RATNA PANDA	SAHADEV KHUNTA /50 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/11283/2026	SADHU DIGAL	AMULYA RATNA PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/11284/2026	LAMBA DIGAL	AMULYA RATNA PANDA	/ /0	
		VS	VS	()	

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35	D-BLAPL/11285/2026	STATE OF ODISHA MD.SAHEB ALI VS	SOUMYA RANJAN DAS VS	// PLANTSITE /771 /2024 ()	
36	D-BLAPL/11286/2026	STATE OF ODISHA MANOJ KUMAR TAMUKIA VS	AMULYA RATNA PANDA VS	// / /0 ()	
37	D-BLAPL/11288/2026	STATE OF ODISHA ASHOK DIGAL VS	AMULYA RATNA PANDA VS	// / /0 ()	
38	D-BLAPL/11289/2026	STATE OF ODISHA SAJAN DAS @ BIKRAM DAS VS	BIBHUTI RANJAN MOHANTY VS	// MAHANGA /67 /2026 ()	
39	D-BLAPL/11290/2026	STATE OF ODISHA MUTU @ PRAVAT SETHI VS	RANJIT MOHANTY VS	// AUL /248 /2025 ()	
40	D-BLAPL/11294/2026	STATE OF ODISHA DEEPAK BHUKTA VS	BYOMOKESH SAHOO VS	// GURUNDIA /68 /2025 ()	
41	D-BLAPL/11295/2026	STATE OF ODISHA ARPAN PATEL VS	NIRMAL CHANDRA MOHANTY VS	// EOW,BHUBANESWAR /4 /2022 ()	
42	D-BLAPL/11297/2026	STATE OF ODISHA(OPID) MADHAB BHUE VS	GOKULANANDA SAHU VS	// JHARBANDH /144 /2025 ()	
43	D-BLAPL/11307/2026	STATE OF ODISHA RAJESH KUMAR SAHOO VS	AMIT KUMAR PATRA VS	// SPL.TASK FORCE /1 /2024 ()	
44	D-BLAPL/11312/2026	STATE OF ODISHA SOUMYA RANJAN JENA VS	JAJATI KESHARI KHUNTIA VS	// KAKATAPUR /361 /2025 ()	
45	D-BLAPL/11313/2026	STATE OF ODISHA BISHAL SINGH VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// JHARSUGUDA SADAR /91 /2026 () //	

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46	D-BLAPL/11315/2026	SAGAR KUMAR DALEI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// () //	
47	D-BLAPL/11319/2026	SUKA @ ABHISEK DAS VS STATE OF ODISHA	BASANTA KUMAR NAYAK VS	LAXMISAGAR P.S. /32 /2023 () //	
48	D-BLAPL/11322/2026	SANJIT BHUKTA VS STATE OF ODISHA	NIRANJAN HOTA VS	BOUDH /42 /2026 () //	AOR20220001445C202600039
49	D-CMAPL/17078/2026	RAMESH KUMAR PRUSTY VS STATE OF ODISHA	SUBHENDU KAR VS	// () //	
50	D-CMAPL/17083/2026	RAMESH KUMAR PRUSTY VS STATE OF ODISHA	SUBHENDU KAR VS	// () //	
51	D-CMP/16844/2026	LINGARAJ JENA VS BHIMSEN BARIK	ALOK KUMAR PANDA VS	// () //	
52	D-CMP/16868/2026 CMP/641/2026	ABHIMANYU SAHOO VS DHUSASAN SINGH	UMA CHARAN MISHRA VS	// 1ST ADDL.CIVIL JUDGE(SD),BHUBANESWAR(Khordha) CS/0001926/2026	
53	D-CMP/16880/2026	HARI @ HARISH CHANDRA BEHERA VS NILADRI ROUT	BISWAROOPA PATI VS	// () //	
54	D-CMP/16888/2026	REBATI BEHERA VS ABHIRAM SAHOO	BISWAROOPA PATI VS	// () //	
55	D-CMP/16915/2026	RANUTA PANIGRAHI @ RANUTA RANI PANIGRAHI VS LINARANI PRADHAN	AMIT PRASAD BOSE VS	// () //	
56	D-CMP/16927/2026	SECTOR 8 RESIDENTIAL ASSOCIATION, CUTTACK VS NITYANANDA BEURIA	BRAHMANANDA TRIPATHY VS	// () //	
57	D-CMP/16934/2026	DEEPAK AGRAWAL	AMIT PRASAD BOSE	//	

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		VS	VS	0	
		RATANLAL AGRAWAL		//	
58	D-CMP/16942/2026	BANK OF INDIA	SIBADUTTA RAMAPRASAD MISHRA	//	
		VS	VS	0	
		RASHMI RANI PANIGRAHI		//	
59	D-CMP/16946/2026	RABINARAYAN MISHRA	AKSHAYA KUMAR PANDEY	//	
		VS	VS	0	
		UTPAL MANJARI DEVI		//	
60	D-CMP/16983/2026	JAY GOPAL DAS ADHIKARY	MANAS RANJAN BAUG	//	AOR20220002374C202600044
		VS	VS	0	
		STATE OF ODISHA		//	
61	D-CMP/17007/2026	DR. MAMATA SUKLA		//	
		VS	VS	0	
		STATE OF ODISHA		//	
62	D-CMP/17021/2026	PRAFULLA CHANDRA PATTANAYAK	PRAMOD KUMAR ROUT	//	
		VS	VS	0	
		SARAT CHANDRA PATTANAYAK		//	
63	D-CMP/17039/2026	RUKMANI BEHERA	DIPTENDU SUNDAR RAY	//	
		VS	VS	0	
		UTTAM KUMAR DAS		//	
64	D-CMP/17070/2026	GATIKRUSHNA PATTANAIK	RATIKANTA MOHAPATRA	//	
		VS	VS	0	
		BISWAMOHAN PATTANAYAK		//	
65	D-CONTC/16881/2026	NITYANANDA MOHAPATRA	ADV.	//	
		VS	VS	0	
		JAGABANDHU JENA, B.E.O., BALASORE		//	
66	D-CONTC/16883/2026	AUROVINDA PATTNAYAK	ADV.	//	
		VS	VS	0	
		JAGABANDHU JENA, B.E.O., BALASORE		//	
67	D-CONTC/16886/2026	BANSHIDHAR NAYAK	ADV.	//	
		VS	VS	0	
		JAGABANDHU JENA, B.E.O., BALASORE		//	
68	D-CONTC/16889/2026	ARUN KUMAR JENA	ADV.	//	
		VS	VS	0	

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		JAGNESWAR JENA, B.E.O., BASTA		//	
69	D-CONTC/16892/2026	RAJKISHORE JENA	BADRINARAYAN PANDA	//	
		VS	VS	()	
		JOGENDRANATH BISWAL,ASSISTANT REGISTRAR, COOPERATIVE SOCIETIES, KENDRAPARA CIRCLE		//	
70	D-CONTC/16894/2026	MANORAMA DAS	BHOJARAJ SETH	//	
		VS	VS	()	
		ANKIT KUMAR VERMA,SUPERINTENDENT OF POLICE, JAGATSINGHPUR		//	
71	D-CONTC/16907/2026	SUNIL KUMAR PANDA	ADV.	//	
		VS	VS	()	
		ARVIND AGARWAL, SEC. CUM COMM., HIGHER EDUCATION DEPT., BHUBANESWAR		//	
72	D-CONTC/16911/2026	ARZOO HUSSAIN	ADV.	//	
		VS	VS	()	
		SANJAY KUMAR SINGH, IAS		//	
73	D-CONTC/16932/2026	MANAGING COMMITTEE,GOVINDAPUR GIRLS HIGH SCHOOL	SUSHREE SANGITA PASAYAT	//	
		VS	VS	()	
		N.S. THIRAMALA NAYAK, COMM., CUM SEC., SCHOOL AND MASS EDUCATION DEPT., BHUBANESWAR		//	
74	D-CONTC/16935/2026	M.C. OF BHANDARIDIHA GIRLS HIGH SCHOOL	SUSHREE SANGITA PASAYAT	//	
		VS	VS	()	
		N.S. THIRAMALA NAYAK, COMM., CUM SEC., SCHOOL AND MASS EDUCATION DEPT., BHUBANESWAR		//	
75	D-CONTC/16938/2026	SUDHAKAR MOHAPATRA	SUSHREE SANGITA PASAYAT	//	
		VS	VS	()	
		N.S. THIRAMALA NAYAK, COMM., CUM SEC., SCHOOL AND MASS EDUCATION DEPT., BHUBANESWAR		//	
76	D-CONTC/16940/2026	MANAGING COMMITTEE OF HAZI MAHAMOOD URDU HIGH SCHOOL,CHANDANPUR,BHADRAK	SUSHREE SANGITA PASAYAT	//	
		VS	VS	()	
		N.S. THIRAMALA NAYAK, COMM., CUM SEC., SCHOOL AND MASS EDUCATION DEPT., BHUBANESWAR		//	
77	D-CONTC/16941/2026	MANAGING COMMITTEE OF ANNAPURNA GIRLS HIGH SCHOOL	SUSHREE SANGITA PASAYAT	//	
		VS	VS	()	
		N.S. THIRAMALA NAYAK, COMM., CUM SEC., SCHOOL AND MASS EDUCATION DEPT., BHUBANESWAR		//	
78	D-CONTC/16945/2026	ARUN KUMAR SAHOO	ADV.	//	
		VS	VS	()	
		ANANYA DAS, I.A.S		//	
79	D-CONTC/16948/2026	SUSHANTA KUMAR DAS	ADV.	//	
		VS	VS	()	
		ANANYA DAS, I.A.S		//	

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80	D-CONTC/16950/2026	BIJAY KUMAR SAMANTARAY VS ANANYA DAS, I.A.S	ADV. VS	// ()	
81	D-CONTC/16973/2026	DAMODAR GURU VS State Of Odisha	Bijay Kumar Behera VS	// ()	AOR20220001736C202600061
82	D-CONTC/16974/2026	MS BHUBANESARI RICE MILL VS PRADEEP KUMAR PANDA	Theeda Gopinath Murty VS	// ()	AOR20220002995C202600023
83	D-CONTC/16976/2026	RAJKUMAR CHALAN VS State Of Odisha	Bijay Kumar Behera VS	// ()	AOR20220001736C202600060
84	D-CONTC/16977/2026	MS KANAKESWARI RICE MILL VS PRADEEP KUMAR PANDA	Theeda Gopinath Murty VS	// ()	AOR20220002995C202600022
85	D-CONTC/16978/2026	MS DHANYALAKSHMI MODERN RICE MILL VS PRADEEP KUMAR PANDA	Theeda Gopinath Murty VS	// ()	AOR20220002995C202600024
86	D-CONTC/16980/2026	JAGANNATH RICE MILL VS PRADEEP KUMAR PANDA	Theeda Gopinath Murty VS	// ()	AOR20220002995C202600021
87	D-CONTC/16985/2026	ARJUNA SWAIN VS DHIRENDRANATH BARIK, SENIOR SUPERINTENDENT CIRCLE JAIL	Dilip Kumar Sahu VS	// ()	AOR20220001727C202600059
88	D-CONTC/16988/2026	BALADEV GIRI VS ANANYA DAS, I.A.S	ADV. VS	// ()	
89	D-CONTC/17002/2026	RAJIB KUMAR NAYAK VS ANANYA DAS, I.A.S	ADV. VS	// ()	
90	D-CONTC/17009/2026	KALYANMAYEE SELF HELP GROUP., JALESWAR VS SURYAWANSHI MAYUR VIKAS, COLLECTOR AND DIST.MAGISTRATE, BALASORE	PARSURAM PANDA VS	// ()	
91	D-CONTC/17016/2026	JAGABANDHU PADHI	ADV.	//	

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		VS	VS	0	
92	D-CONTC/17020/2026	LAMBODARA MARANDI,TAHASILDAR, DHARAKOTE	ADV.	//	
		BANABIHARI HOTA	ADV.	//	
		VS	VS	0	
93	D-CONTC/17024/2026	ARAVINDA AGRAWAL, I.A.S	ADV.	//	
		TULARAM NAIK	ADV.	//	
		VS	VS	0	
94	D-CONTC/17025/2026	SURESH KUMAR BASISTHA, IAS	ADV.	//	
		SRINIBASH CHANDRA SWAIN	ADV.	//	
		VS	VS	0	
95	D-CONTC/17028/2026	YAMINI SARANGI, IAS	ADV.	//	
		JALENDRA PADHIARY	ADV.	//	
		VS	VS	0	
96	D-CONTC/17034/2026	COMM.-CUM-SECRETARY TO GOVT. OF ODISHA SC AND ST DEVELOPMENT, BHUBANESWAR	ADV.	//	
		RABINDRA NATH SAHOO	ADV.	//	
		VS	VS	0	
97	D-CONTC/17036/2026	DR.NOONSAVATH THIRUMALA NAIK, I.A.S	ADV.	//	
		SAROJ KUMAR ROUT	ADV.	//	
		VS	VS	0	
98	D-CONTC/17038/2026	ANANYA DAS, I.A.S	ADV.	//	
		BISHNU PRASAD PATTANAYAK	ADV.	//	
		VS	VS	0	
99	D-CONTC/17041/2026	ANANYA DAS, I.A.S	ADV.	//	
		KUSHA RANJAN DASH	ADV.	//	
		VS	VS	0	
100	D-CONTC/17043/2026	ANANYA DAS, I.A.S	ADV.	//	
		DILLIP KUMAR SAHU	ADV.	//	
		VS	VS	0	
101	D-CONTC/17046/2026	ANANYA DAS, I.A.S	ADV.	//	
		GIRISH KUMAR DASH	ADV.	//	
		VS	VS	0	
102	D-CONTC/17048/2026	ANANYA DAS, I.A.S	ADV.	//	
		BHAKTA MOHAN SWAIN	ADV.	//	
		VS	VS	0	

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103	D-CONTC/17051/2026	ANANYA DAS, I.A.S AMIYA RANJAN PATNAIK VS	ADV. VS	// // ()	
104	D-CONTC/17062/2026	ANANYA DAS, I.A.S TAPAN KUMAR MOHARANA VS	ADV. VS	// // ()	
105	D-CONTC/17064/2026	STATE OF ODISHA AMBIKA PRIYADARSHINI BEHERA VS	BIBHUPRASAD MISHRA VS	// // ()	
106	D-CONTC/17066/2026	DR.N.THIRUMALA NAIK, IAS HARI HARA RANA VS	ADV. VS	// // ()	
107	D-CONTC/17068/2026	UMA NANDURI,PRINCIPAL CHIEF CONSERVATOR OF FOREST,ORISSA CHHABIRANI ADIK VS	ADV. VS	// // ()	
108	D-CONTC/17072/2026	UMA NANDURI,PRINCIPAL CHIEF CONSERVATOR OF FOREST,ORISSA ANIL KUMAR BHANJDEO VS	ADV. VS	// // ()	
109	D-CONTC/17073/2026	UMA NANDURI,PRINCIPAL CHIEF CONSERVATOR OF FOREST,ORISSA MANORANJAN MOHARANA VS	ADV. VS	// // ()	
110	D-CRLA/11219/2026	UMA NANDURI,PRINCIPAL CHIEF CONSERVATOR OF FOREST,ORISSA PINTU @ GANESHA @ GANESH PRADHAN VS	PRAHALLAD SAHU VS	BOUDH /143 /2025 // ()	
111	D-CRLA/11328/2026	STATE OF ODISHA MANMATH SETHY VS	BIDYALOK MOHAPATRA VS	RAMACHANDRAPUR /151 /2022 // ()	
112	D-CRLLP/11222/2026	STATE OF ODISHA STATE OF ODISHA VS	JATESWAR NAYAK , A.G.A VS	GONDIA /63 /2009 // ()	LOD20240000200C202600128
113	D-CRLMA/11235/2026	KRUSHNA CHANDRA MUDULI MANOJ KUMAR AGRAWAL VS	ADV. VS	// // ()	
		ANIL KUMAR AGRAWAL		//	

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114	D-CRLMA/11240/2026	MANOJ KUMAR AGRAWAL VS ANIL KUMAR AGRAWAL	ADV. VS	/ /0 () //	
115	D-CRLMA/11268/2026	ABHINABA NAIK VS STATE OF ODISHA	SAGAR RANJAN BAG VS	KHARIAR /253 /2023 () //	
116	D-CRLMA/11305/2026	SUJATA SAMAL VS STATE OF ODISHA	RAKESH KUMAR DAS VS	INFOCITY PS /351 /2024 () //	AOR20220001298C202600024
117	D-CRLMC/11212/2026	KUNA BEHERA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	/ /0 () //	
118	D-CRLMC/11218/2026	KABITA RANI PATTNAIK VS STATE OF ODISHA	TRILOCHAN NANDA VS	PHULBANI SADAR /32 /2026 () //	
119	D-CRLMC/11232/2026	PRADEEP KUMAR SAHOO VS STATE OF ODISHA	BISWARANJAN DALAI VS	LINGARAJ P.S. /180 /2008 () //	AOR20220003722C202600080
120	D-CRLMC/11238/2026	SUNIDEV NAIK @ SUNIDEV NAYAK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	SURADA /153 /2017 () //	AOD20240000242C202600082
121	D-CRLMC/11244/2026	SURYANARAYAN SAHU VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	BHADRAK TOWN /18 /2026 () //	
122	D-CRLMC/11255/2026	RABINDRA HARPAL VS STATE OF ODISHA	JNYANANANDA PANDA VS	TITILAGARH /231 /2014 () //	
123	D-CRLMC/11261/2026	SANTOSH KUMAR KUNDA VS STATE OF ODISHA	AKHAND VS	BALIPATNA /179 /2002 () //	
124	D-CRLMC/11262/2026	BUNU @ DEEPAK @ RAHUL SWAIN VS STATE OF ODISHA	SITAKANTA HOTA VS	POLASARA PS /88 /2012 () //	
125	D-CRLMC/11267/2026	JAGANNATH MEGH	AMITAV TRIPATHY	/ /0	

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		VS	VS	()	
		SAWARMAL AGRAWAL		//	
126	D-CRLMC/11276/2026	NANDA@SUSANTA MARDARAJ@SUSANTA KUMAR	YANENDRA KUMAR TRIPATHY	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/11296/2026	RADHA KRISHNA KHEMUDU	JUGALA KISHORE PANDA	CHITRAKONDA /101 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMC/11306/2026	JOGENDRA DALEI	SANGRAM SENAPATI	KABISURYANAGAR /294 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMC/11308/2026	DIJABARA @ DURYODHAN NATH	ARUNA KUMAR NAYAK	ATHGARH /147 /2022	AOR20220001266C202600014
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMC/11321/2026	SUSHANTA MISHRA @ SUSHANTA KUMAR MISHRAPRASANTA KUMAR ROUSTRAY		//	AOD20240000391C202600029
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMC/11327/2026	SUBHENDU PANIGRAHI	KSHIROD KUMAR ROUT	BOLANGIR TOWN /169 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMP/11211/2026	M/S. DURGESH MOTORS PVT. LTD., CUTTACK	ASISH MISHRA	//0	
		VS	VS	()	
		UNION OF INDIA		//	
133	D-CRLMP/11214/2026	SACHIDANANDA PATEL	RABI NARAYAN MOHANTY	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMP/11233/2026	RADHA BEHERA	RONALISHA PRADHAN	//0	
		VS	VS	()	
		THE STATE OF ODISHA		//	
135	D-CRLMP/11239/2026	SUDHIR SWAIN	SANTOSH KUMAR MAHANTY	//	AOD20240000242C202600083
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMP/11263/2026	PADMALOCHAN PATRA	JAYANTA KUMAR MAJHI	//0	
		VS	VS	()	

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137	D-CRLMP/11266/2026	STATE OF ODISHA SUKANTI DAS VS	JITENDRA KUMAR MISHRA (2) VS	// /0 ()	
138	D-CRLMP/11272/2026	STATE OF ODISHA BUDHESWAR SAHU VS	ARJUNA CHARANA BEHERA VS	// /0 ()	
139	D-CRLMP/11275/2026	STATE OF ODISHA BALARAM NANDA VS	MANAS KUMAR CHAND VS	// /0 ()	
140	D-CRLMP/11325/2026	STATE OF ODISHA ALEKHA SAHOO VS	BIPIN KUMAR NAYAK VS	// /0 ()	
141	D-CRLREV/11292/2026	STATE OF ODISHA BIKRAM SOREN VS BASANTI HANSDAH @ SOREN	ASIT KUMAR OTTA VS	// /0 ()	AOR20230000623C202600018
142	D-CRLREV/11302/2026	STATE OF ODISHA RAKESH HOTA VS	AMIT KUMAR NATH VS	// /0 ()	
143	D-CRLREV/11314/2026	STATE OF ODISHA NAGEN KUMAR SAMAL VS	BHASKAR CHANDRA PANDA VS	// /0 ()	
144	D-CRLREV/11324/2026	BABITA KHATUA INFORMANT VS	SASWATI SOUMYA SAHU VS	// /0 ()	BHANDARIPOKHARI /266 /2017
145	D-CRP/16914/2026	STATE OF ODISHA MOHANLAL LATH VS	AMIT PRASAD BOSE VS	// /0 ()	
146	D-CRP/17018/2026	BHAGABAT BHUE JASHODA GARDIA VS	ABHAYA KUMAR SHARMA VS	// /0 ()	
147	D-EXP/17033/2026	LOPAMUDRA CHOUHAN BASANTA MALLICK VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	// /0 ()	

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148	D-FAO/16954/2026	KUNJABANA MEHER VS STATE OF ODISHA	ABHISHEK PUROHIT VS	// 0 //	
149	D-FAO/16957/2026	BIJAYA KUMAR PUROHIT VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
150	D-FAO/16961/2026	SHIVA KUMAR PUROHIT VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
151	D-FAO/16966/2026	JAGNESWAR BISHI VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
152	D-FAO/16969/2026	PADMABATI MAHAPATRA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
153	D-FAO/16979/2026	PRIYAMBADA DEO VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
154	D-FAO/16986/2026	SOUDAMINI PAIKRAY VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
155	D-FAO/16989/2026	SATYANARAYAN PANDA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
156	D-FAO/16995/2026	PRADEEP KUMAR BEHERA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
157	D-FAO/17000/2026	KABITA ROUT VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
158	D-FAO/17003/2026	MATHURA CHANDRA GUIN VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
159	D-FAO/17004/2026	DR. JAGADISH KUMAR KAR	SANGRAM JENA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
160	D-FAO/17049/2026	DR. AJIT KUMAR MISHRA	SANJIB KUMAR RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
161	D-FAO/17052/2026	PRAMOD KUMAR CHOUDHURY	SANJIB KUMAR RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
162	D-FAO/17055/2026	RAMESH CHANDRA SENAPTI	SANJIB KUMAR RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
163	D-MACA/16863/2026	RANJITA NAIK	PRADEEP KUMAR MISHRA	//	
		VS	VS	0	
		SUNIL KUMAR BEHERA		//	
164	D-MACA/16867/2026	RAJENDRA MAHANANDA	PRADEEP KUMAR MISHRA	//	
		VS	VS	0	
		SUNIL KUMAR BEHERA		//	
165	D-MACA/16882/2026	SANANTA BISWAL	AKSHYANGSHU SEKHAR NANDY	//	
		VS	VS	0	
		MAHESWAR BEHERA		//	
166	D-MACA/16895/2026	THE MANAGER T.P. CELL, M/S. THE NEW INDIA ASSURANCE COMPANY, LTD., JAJPUR	PRADIP KUMAR	//	
		VS	VS	0	
		SIMADEVI ROUT		//	
167	D-MACA/16920/2026	THE REGIONAL MANAGER, RELIANCE GENERAL INSURANCE COMPANY LTD, BBSR	PRADIP KUMAR	//	
		VS	VS	0	
		MARLIJ KINDO		//	
168	D-MACA/16982/2026	LALIT MOHANTY	KAPILA CHARAN NAYAK	//	
		VS	VS	0	
		BHAJA GOBINDA ROUTRAY		//	
169	D-MACA/16992/2026	MINATI KAR	NALINI KANTA TRIPATHY	//	
		VS	VS	0	
		GOKULA CHANDRA SAHOO		//	
170	D-MATA/16851/2026	NIRMALA RAY	AUROVINDA MOHANTY	//	
		VS	VS	0	

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171	D-MATA/16871/2026	RAMAKANT DAS UPEN MARANDI VS ARTIMANI TUDU	SWARUP KUMAR PATNAIK VS	// // 0 //	
172	D-MATA/16896/2026	PABITRA KUMAR BARIK VS MANISHA SUBUDHI	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //	
173	D-MATA/16937/2026	ELURU VENKATA RAJU @ VENKAT RAJU.E VS N.GOUTAMI	DEBASHISH KUMAR PANDA VS	// 0 //	
174	D-MATA/16990/2026	LALIT PRADHAN VS THE SPECIALIZED ADOPTION AGENCY	Suryakanta Dwibedi VS	// 0 //	AOR20220001245C202600011
175	D-RSA/17075/2026	SRIKANTA KUMAR HOTA VS KABITA MANJARI KAR	RAJIV KUMAR MAHANTA VS	// 0 //	
176	D-TRP(C)/16928/2026	SUDHIR KUMAR DASH VS JITESWARI ROY	PRAKASH CHANDRA DASH VS	// 0 //	
177	D-WA/16890/2026	PARADIP PORT AUTHORITY, PARADIP VS UNION OF INDIA	SOUMYA MISHRA VS	// 0 //	
178	D-WA/16993/2026	SECRETARY OF REVENUE AND DISASTER MANAGEMENT DEPT VS CHANDRA PRAKASH RATH	SECRETARY GENERAL VS	// 0 //	LOD20240000194C202600136
179	D-WA/16994/2026	COMMISSIONER CUM SECRETARY OF ST AND SC DEPT VS SHYAM SUNDAR DIKHIT	ADVOCATE GENERAL VS	// 0 //	LOD20240000194C202600135
180	D-WA/16996/2026	COMMISSIONER CUM SECRETARY OF ST AND SC DEPT VS SRIKANTA PATRA	SECRETARY, M AND BCW DEPT VS	// 0 //	LOD20240000200C202600127
181	D-WA/17019/2026	INDIAN OVERSEAS BANK, GORUAL BRANCH, PURI VS BIMAL PRASAD BEHERA	AUROVINDA MOHANTY VS	// 0 //	

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182	D-WP(C)/16840/2026	ODISHA STATE COOPERATIVE HANDICRAFT CORPORATION VS STATE OF ODISHA	ANIL KISHOR MISHRA, UTKALIKA, KHURDA VS SANJIT MISHRA	// () //	
183	D-WP(C)/16841/2026	KAILASH CHANDRA BHUTIA VS STATE OF ODISHA	SANJIT MISHRA VS	// () //	
184	D-WP(C)/16842/2026	KRUSHNA CHANDRA DAS VS BRANCH MANAGER, UNION BANK OF INDIA, BHUBANESWAR	RUPESH KUMAR KANUNGO VS	// () //	
185	D-WP(C)/16843/2026	M/S SURYAM INTERNATIONAL PRIVATE LIMITED VS THE PRINCIPAL, GST, CENTRAL EXCISE AND CUSTOMS	RAMESH CHANDRA JENA VS	// () //	
186	D-WP(C)/16845/2026 WP(C)/11522/2026	SURYA MANI DAS VS VICE CHANCELLOR, UTKAL UNIVERSITY, BHUBANESWAR	SUJATA JENA VS	// () //	
187	D-WP(C)/16846/2026	BHUMI JHANKAR VS STATE OF ODISHA	ASHUTOSH DASH VS	// () //	AOD20230000425C202600011
188	D-WP(C)/16847/2026	SURESH KUMAR BEHERA VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// () //	
189	D-WP(C)/16848/2026	BASANTA KUMAR KAR VS STATE OF ODISHA	NIRANJAN PANDA VS	// () //	AOD20260000172C202600011
190	D-WP(C)/16849/2026	PUNJAB NATIONAL BANK VS STATE OF ODISHA	SUDHANSU SEKHAR PATI VS	// () //	AOR20260000143C202600001
191	D-WP(C)/16850/2026 WP(C)/11487/2026	RAMESH BAG VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// () //	
192	D-WP(C)/16852/2026	VIVEK PRASAD JAISWAL VS STATE OF ODISHA	M/S.AMIYA KUMAR MOHANTY, R.C.PRADHAN, S.R.MOHARANA. BIRAJA PRASANNA DAS VS	// () //	
193	D-WP(C)/16853/2026	AYUSH SAHU	BIRAJA PRASANNA DAS	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/16854/2026	NARAYAN LAHA	BIRAJA PRASANNA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/16855/2026	MOHAN BHOI	PRAYAS MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/16856/2026	BHUBENDRA MAJHI	MANAS ANKIT BOHIDAR	//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/16857/2026	RABI NARAYAN SINGH	TUSHAR KANTA NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/16858/2026	KODANDADHAR JENA	DR. JITENDRA KUMAR LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/16859/2026	JAGANNATH PUHAN	DR. JITENDRA KUMAR LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/16860/2026	SK.MAKSUD ALLI	AMIYA RANJAN SETHY	//	
	WP(C)/11501/2026	VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/16861/2026	NITYANANDA RANA	DR. JITENDRA KUMAR LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/16862/2026	BABAJI CHARAN BISWAL	DR. JITENDRA KUMAR LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/16864/2026	DILLIP KUMAR AGRAWAL	SAILABALA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/16865/2026	SHASHIKANT JHANKAR	SAILABALA JENA	//	
		VS	VS	0	

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205	D-WP(C)/16866/2026	STATE OF ODISHA DAITARI SAHOO VS	SHASHI BHUSAN JENA VS	// // 0	
206	D-WP(C)/16869/2026	STATE OF ODISHA TRINATH NAYAK VS	BRAJA KISHOR PANDA VS	// // 0	
207	D-WP(C)/16870/2026	STATE OF ODISHA KALPANA SHUKLA VS	ASHOK KUMAR BEHERA VS	// // 0	
208	D-WP(C)/16872/2026	STATE OF ODISHA JITENDRA KUMAR NAYAK VS	ARUNA NAYAK VS	// // 0	
209	D-WP(C)/16873/2026	STATE OF ODISHA RAJ KUMAR SHUKLA VS	ASHOK KUMAR BEHERA VS	// // 0	
210	D-WP(C)/16874/2026	STATE OF ODISHA ANITA DHAL VS	SHASHANKA SHEKHAR PATRA VS	// // 0	
211	D-WP(C)/16875/2026	STATE OF ODISHA DHARMAPAD DAS VS	SOUMYA KANTA TRIPATHY VS	// // 0	AOD20240000239C202600013
212	D-WP(C)/16876/2026	STATE OF ODISHA GEETASHREE PATTNAIK VS	SOURAV DAS VS	// // 0	
213	D-WP(C)/16877/2026	ORISSA WATER SUPPLY AND SEWERAGE BOARD DURGA PRASAD NATH SHARMA VS	BADRINARAYAN PANDA VS	// // 0	
214	D-WP(C)/16878/2026	REGIONAL MANAGER, INDIAN OVERSEAS BANK, BHUBANESWAR AMIT MOHAMANSING VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
215	D-WP(C)/16879/2026	STATE OF ODISHA JYOTISHREE RAY VS	KRISHNA CHANDRA SAHU VS	// // 0	AOD20250000180C202600116
		STATE OF ODISHA		//	

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216	D-WP(C)/16884/2026	M/S PRUTHWIRAJ MISHRA VS DEPUTY COMMISSIONER OF STATE TAX, DHENKANAL CIRCLE	KAJAL SAHOO VS SUSANTA KUMAR MISHRA	// () //	AOR20220001613C202600046
217	D-WP(C)/16885/2026	GAJENDRA DAS VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS SANDHYARANI PANI	// () //	AOR20230000010C202600053
218	D-WP(C)/16887/2026	TRILOCHAN PRADHAN VS THE COMMISSIONER CUM SECRETARY TO GOVERNMENT	SANDHYARANI PANI VS HRUDANANDA MOHAPATRA	// () //	
219	D-WP(C)/16891/2026	ARUN KUMAR SINGH SAMANTA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS JAJATI KESHARI KHUNTIA	// () //	
220	D-WP(C)/16893/2026	RITA MALIK VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS PRABODHA CHANDRA NAYAK	// () //	AOR20220001657C202600045
221	D-WP(C)/16897/2026	SARBESWAR PRADHAN VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS Akhand	// () //	
222	D-WP(C)/16898/2026	JYOTI RANJAN SAHOO VS SUB-COLLECTOR, PURI	Akhand VS SUBHADUTTA ROUTRAY	// () //	
223	D-WP(C)/16899/2026	DIPIKA SAHOO VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS SUBHADUTTA ROUTRAY	// () //	
224	D-WP(C)/16900/2026	TANMAYEE SAHOO VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS KUNAL KUMAR SWAIN	// () //	
225	D-WP(C)/16901/2026	PANCHANAN JENA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS SUJATA JENA	// () //	
226	D-WP(C)/16902/2026	PABITRA MOHAN PRADHAN VS STATE OF ODISHA	SUJATA JENA VS SUBHADUTTA ROUTRAY	// () //	
227	D-WP(C)/16903/2026	SASMITA MOHAPATRA	SUBHADUTTA ROUTRAY	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
228	D-WP(C)/16904/2026	SAILAJA BISWAL	SUBHADUTTA ROUTRAY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-WP(C)/16905/2026	M.C. SAI SARALA PHARMACY COLLEGE	PITAMBAR PANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-WP(C)/16906/2026	LIPIKA PRIYADARSANI NAYAK	SUBHADUTTA ROUTRAY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-WP(C)/16908/2026	KANAKALATA PANDA	AMIT PRASAD BOSE	//	
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-WP(C)/16909/2026	SUMAN MOHAPATRA	SAMIR KUMAR MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-WP(C)/16910/2026	SARASWATI BEHERA	DEBIDUTTA MOHAPATRA	//	AOD20220004576C202600043
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-WP(C)/16912/2026	SWAGATIKA MISHRA	SUBHADUTTA ROUTRAY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-WP(C)/16913/2026	BAISAKHI BEHERA	GOPINATH MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-WP(C)/16916/2026	SUBAL KUMAR NAIK	AMIT PRASAD BOSE	//	
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-WP(C)/16917/2026	SAROJ KUMAR MAHARANA	AKASH KUMAR BORAL	//	AOD20230000781C202600007
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-WP(C)/16918/2026	MANORANJAN BEHERA	PRASHANTA KUMAR NAYAK	//	AOD20240000333C202600020
		VS	VS	()	

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239	D-WP(C)/16919/2026	STATE OF ODISHA ANJALI PADHY VS	SUBHADUTTA ROUSTRAY VS	// // 0	
240	D-WP(C)/16921/2026	STATE OF ODISHA SANKARLAL AGRAWAL VS	SIDHARTHA DAS VS	// // 0	
241	D-WP(C)/16922/2026	COLLECTOR, BALANGIR JAGABANDHU PADHI VS	SARAT CHANDRA MEKAP VS	// // 0	
242	D-WP(C)/16923/2026	STATE OF ODISHA GEETA DEVI AGRAWAL VS	SIDHARTHA DAS VS	// // 0	
243	D-WP(C)/16924/2026	COLLECTOR, BALANGIR KHIROD KUMAR DAS VS	ASIM KUMAR DASH VS	// // 0	AOR20220001593C202600012
244	D-WP(C)/16925/2026 WP(C)/11528/2026	STATE OF ODISHA JOGAMAYA MISHRA VS	SOUMYA DEV RAY VS	// // 0	
245	D-WP(C)/16926/2026	STATE OF ODISHA HEMANTA KUMAR ROUT VS	SARAT CHANDRA DASH VS	// // 0	
246	D-WP(C)/16929/2026	STATE OF ODISHA SUKANTI DAS VS	JITENDRA KUMAR MISHRA (2) VS	// // 0	
247	D-WP(C)/16930/2026	STATE OF ODISHA DEBENDRA NATH SWAIN VS	DWARIKA PRASAD MOHANTY VS	// // 0	
248	D-WP(C)/16931/2026	ANADI CHARAN MOHANTY M/S BISWAKABI PANI PANCHAYAT, JAGATSINGHPUR VS	PUSIT KUMAR DASH VS	// // 0	
249	D-WP(C)/16933/2026	COMMISSIONER (APPEALS) GST AND CENTRAL EXCISE, BHUBANESWAR TOSHABANTA DASH VS	DEBA PRASAD MISHRA VS	// // 0	AOD20240000116C202600007
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/16936/2026	BIBHU PRASAD TRIPATHY VS STATE OF ODISHA	SATYAJIT BEHERA VS	// 0 //	
251	D-WP(C)/16939/2026	NARENDRA KUMAR JENA VS MANMOHAN AICHA	MANOJ VERMA VS	// 0 //	
252	D-WP(C)/16943/2026	BASANTA PADHAN VS STATE OF ODISHA	BHASKAR SAMANTARAY VS	// 0 //	
253	D-WP(C)/16944/2026	TANUJA NAYAK VS STATE OF ODISHA	SITIKANT MISHRA VS	// 0 //	
254	D-WP(C)/16947/2026	PARADIP PORT TRUST AUTHORITY, JAGATSINGHPUR VS UNION OF INDIA	POUMYA JYOTI BISWAL VS	// 0 //	
255	D-WP(C)/16949/2026	MONALISA SUBUDHI VS SWAMINATHAN IYER	SANDHYARANI PANI VS	// 0 //	AOR20230000010C202600054
256	D-WP(C)/16951/2026	DR. MONALISHA BEHERA VS ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR, KHURDA	BISWABIHARI MOHANTY VS	// 0 //	
257	D-WP(C)/16952/2026	PRADIP KUMAR DAS VS STATE OF ODISHA	SANDHYARANI PANI VS	// 0 //	AOR20230000010C202600055
258	D-WP(C)/16953/2026	SAMBARU NAYAK VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
259	D-WP(C)/16955/2026	SURENDRA KUMAR DUTTA VS THE SECRETARY, THE PURI URBAN CO-OPERATIVE BANK LIMITED	BIJAY KUMAR SAHOO VS	// 0 //	
260	D-WP(C)/16956/2026	M/S ABDUL MUSTAKIM, CUTTACK VS THE ASSISTANT COMMISSIONER OF STATE TAX, CUTTACK	SK IMTIAZUDDIN VS	// 0 //	
261	D-WP(C)/16958/2026	SURENDRANATH HEMBRAM	DHANOJ KUMAR SAHOO	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
262	D-WP(C)/16959/2026	KHIROD CHANDRA KAR	MANOJA KUMAR KHUNTIA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
263	D-WP(C)/16960/2026	JITENDRA NAIK	LAXMIKANTA MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-WP(C)/16962/2026	YUVAAN COLLEGE OF NURSINGH	DEVI PRASAD DASH	//	AOD20250000901C202600006
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-WP(C)/16963/2026	YUVAAN COLLEGE OF NURSING	DEVI PRASAD DASH	//	AOD20250000901C202600005
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-WP(C)/16964/2026	PUSPALATA DEVI	DEEPALI MAHAPATRA	//	AOR20260000160C202600008
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-WP(C)/16965/2026	NARENDRA KUMAR SAHU	DHANOJ KUMAR SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
268	D-WP(C)/16967/2026	SATYANARAYAN TRIPATHY	SATYAJIT MOHAPATRA (2)	//	
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-WP(C)/16968/2026	NARENDRA KUMAR SAHU	DHANOJ KUMAR SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
270	D-WP(C)/16970/2026	NARENDRA KUMAR BEHERA	DHANOJ KUMAR SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-WP(C)/16971/2026	GAYATRI PANDA	MANOJA KUMAR KHUNTIA	//	
		VS	VS	()	
		SECRETARY, ODISHA LEGISLATIVE ASSEMBLY, BHUBANESWAR		//	
272	D-WP(C)/16972/2026	NARENDRA KUMAR BEHERA	DHANOJ KUMAR SAHOO	//	
		VS	VS	()	

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273	D-WP(C)/16975/2026	STATE OF ODISHA NARAHARI NAYAK VS	PRASANTA KUMAR SATAPATHY VS	// // 0	
274	D-WP(C)/16981/2026	STATE OF ODISHA TEKESWAR SAHU VS	DHANOJ KUMAR SAHOO VS	// // 0	
275	D-WP(C)/16984/2026	STATE OF ODISHA RABINDRA KUMAR SWAIN VS	SAMEER KUMAR DAS VS	// // 0	
276	D-WP(C)/16987/2026	STATE OF ODISHA KAPILESWAR JENA VS	DHANOJ KUMAR SAHOO VS	// // 0	
277	D-WP(C)/16991/2026	STATE OF ODISHA UMANG COLD STORAGE PRIVATE LIMITED VS	SARADA PRASANNA SARANGI VS	// // 0	
278	D-WP(C)/16997/2026	STATE OF ODISHA DEBENDRA SETHI VS	RANJIT MOHANTY VS	// // 0	
279	D-WP(C)/16998/2026	STATE OF ODISHA TIRYAK KUMAR SAMATA VS	BISWABIHARI MOHANTY VS	// // 0	
280	D-WP(C)/16999/2026	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR, KHURDA DR.MAMATA SUKLA VS	VS	// // 0	
281	D-WP(C)/17001/2026	STATE OF ODISHA JAYADEV ROUT VS	PRAMOD KUMAR ROUT VS	// // 0	
282	D-WP(C)/17005/2026	STATE OF ODISHA KSHAMANIDHI MEHER VS	RATIKANTA MOHAPATRA VS	// // 0	
283	D-WP(C)/17006/2026	STATE OF ODISHA DR. JYOTIPRABHA MISHRA VS	BISWABIHARI MOHANTY VS	// // 0	
		ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR, KHURDA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/17008/2026	DR. MAMATA SUKLA VS STATE OF ODISHA	VS	// () //	
285	D-WP(C)/17010/2026	DROUPADI PATTANAİK VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// () //	AOD20230000737C202600055
286	D-WP(C)/17011/2026	RAVI JAISWAL VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// () //	AOD20240000516C202600013
287	D-WP(C)/17012/2026	PRAKASH KUMAR MISHRA VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// () //	
288	D-WP(C)/17013/2026	BISWAJIT DAS VS UNION BANK OF INDIA	ANJAN KUMAR BISWAL VS	// () //	AOR20220001328C202600047
289	D-WP(C)/17014/2026	DR. PRABHAT KUMAR PADHI VS ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR, KHURDA	BISWABIHARI MOHANTY VS	// () //	
290	D-WP(C)/17015/2026	MADANJIT HOTA VS STATE OF ODISHA	NIHAL RATH VS	// () //	
291	D-WP(C)/17017/2026	KRUSHNA CHANDRA BHOI @ NAIK VS STATE OF ODISHA	BAIBASWATA PANIGRAHI VS	// () //	AOD20220003503C202600020
292	D-WP(C)/17022/2026	DR. IPSITA MISHRA VS ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR, KHURDA	BISWABIHARI MOHANTY VS	// () //	
293	D-WP(C)/17023/2026	URMILA PRADHAN VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// () //	
294	D-WP(C)/17026/2026	ASWIN KUMAR DAS VS STATE OF ODISHA	ANKITA MUKHIERJI VS	// () //	
295	D-WP(C)/17027/2026	SK. RIAZUDDIN	SATYABRATA DASH	//	

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		VS	VS	0	
		SHRIRAM FINANCE LIMITED		//	
296	D-WP(C)/17029/2026	SK. RIAZUDDIN	SATYABRATA DASH	//	
		VS	VS	0	
		TATA CAPITAL LIMITED, BHUBANESWAR		//	
297	D-WP(C)/17030/2026	SCHOOL OF NURSING, RAYAGADA	PRATAP CHANDRA CHHINCHANI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/17031/2026	SK. RIAZUDDIN	SATYABRATA DASH	//	
		VS	VS	0	
		SHRIRAM FINANCE LIMITED		//	
299	D-WP(C)/17032/2026	LINGARAJ BISWAL	SANJIB KUMAR BHANJADEO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/17035/2026	ASHOK DASH	NIRANJAN LENKA	//	
		VS	VS	0	
		COMMISSIONER OF ENDOWMENT, ODISHA, BHUBANESWAR		//	
301	D-WP(C)/17037/2026	SARADA BHUSAN RAY	SASWATI MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/17040/2026	AKURA BISWAL	PRASANTA KUMAR NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/17042/2026	MURALIDHAR SWAIN	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/17044/2026	SUBHRANSU SRICHANDAN MAHAPATRA	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/17045/2026	SAFED KUMAR SATAPATHY	MANAS KUMAR CHAND	//	
		VS	VS	0	
		ODISHA COUNCIL OF MEDICAL REGISTRATION		//	
306	D-WP(C)/17047/2026	JAFAR KHAN	SHASHI BHUSAN JENA	//	
		VS	VS	0	

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307	D-WP(C)/17050/2026	STATE OF ODISHA UDAYANATH SAHOO VS	SHASHI BHUSAN JENA VS	// // 0	
308	D-WP(C)/17053/2026	STATE OF ODISHA M/S SAI CONTINENTAL VS	SOMANATH MISHRA VS	// // 0	
309	D-WP(C)/17054/2026	ASSISTANT DIRECTOR (REVENUE) GAUTAM POLLEYI VS	SHASHI BHUSAN JENA VS	// // 0	
310	D-WP(C)/17056/2026	STATE OF ODISHA SHARAT CHARDRA SWAIN VS	BHABANI SANKAR DAS VS	// // 0	AOR20220001586C202600022
311	D-WP(C)/17057/2026	COMMISSIONER OF CT AND GST NIRANJAN ROUTRAY VS	ACHYUTANANDA PATTANAIAK VS	// // 0	AOD20240000586C202600104
312	D-WP(C)/17058/2026	STATE OF ODISHA BIMAL CHANDRA MOHANTA VS	SHASHI BHUSAN JENA VS	// // 0	
313	D-WP(C)/17059/2026	STATE OF ODISHA KUMAR SAHU VS	ACHYUTANANDA PATTANAIAK VS	// // 0	AOD20240000586C202600106
314	D-WP(C)/17060/2026	STATE OF ODISHA RANJAN MARTHA @ RANJAN KUMAR MARTHA VS	ACHYUTANANDA PATTANAIAK VS	// // 0	AOD20240000586C202600105
315	D-WP(C)/17061/2026	STATE OF ODISHA MIHIR KUMAR NAYAK VS	SOMANATH MISHRA VS	// // 0	
316	D-WP(C)/17063/2026	ASSISTANT DIRECTOR (REVENUE) SATYAJIT DASH MOHAPATRA VS	SHASHI BHUSAN JENA VS	// // 0	
317	D-WP(C)/17065/2026	STATE OF ODISHA HARAMANI BASKEY VS	GYANENDRA CHANDRA SWAIN VS	// // 0	
		STATE OF ODISHA		//	

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318	D-WP(C)/17067/2026	MINATI MAHARANA VS STATE OF ODISHA	SAIBRATA RATH VS	// () //	
319	D-WP(C)/17069/2026	KUNTI KUMBHAR VS STATE OF ODISHA	BINOD KUMAR HATI VS	// () //	
320	D-WP(C)/17071/2026	JAYANTI DAS VS CHIEF SECRETARY, GOVERNMENT OF ODISHA, LOK SEVA BHAWAN	BIJAYA KUMAR RAGADA VS	// () //	
321	D-WP(C)/17074/2026	PARESH KUMAR MALLICK VS COMMISSIONER FOR EMPLOYEES COMPENSATION CUM JOINT LABOUR COMMISSIONER, CUTTACK	SOMANATH MISHRA VS	// () //	
322	D-WP(C)/17076/2026	DEVASIS PATNAIK VS STATE OF ODISHA	SOHAN MISHRA VS	// () //	
323	D-WP(C)/17077/2026	SASIKUMAR NUDUMKALAYIL DAMODARAN VS PRINCIPAL COMMISSIONER GOODS AND SERVICE TAX	Jyoti Ranjan Behera VS	// () //	AOR20220001586C202600023
324	D-WP(C)/17079/2026	BIKRAM KISHORE DASH VS State Of Odisha	Bijay Kumar Behera VS	// () //	AOR20220001736C202600063
325	D-WP(C)/17080/2026	PRASAD KUMAR SAHOO VS UNION OF INDIA	SUSANTA LENKA VS	// () //	AOR20220001299C202600027
326	D-WP(C)/17081/2026	NAROTTAM MALLICK VS STATE OF ODISHA	SUSANTA LENKA VS	// () //	AOR20220001299C202600026
327	D-WP(C)/17082/2026	ANUSAYA SAMAL VS STATE OF ODISHA	SOURAV SUMAN BHUYA VS	// () //	
328	D-WPCRL/11326/2026	SAKIL KHAN VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	/0 () //	
329	D-ABLAPL/11207/2026	BASANTI JENA	DEEPAK KU SAHOO	PATTAMUNDAI RURAL PS /3 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
330	D-ABLAPL/11208/2026	PADMANAVA @ PRADEEP FATESINGH	BISWAJIT SAHOO	FATEGARH /283 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-ABLAPL/11209/2026	ANU CHARAN PANDA	PRASANTA KUMAR DAS	JAGATSINGPUR /318 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-ABLAPL/11213/2026	PROFESSOR NAYAK	TAPAN KUMAR JENA SAMANTA	TUMUDIBANDHA /52 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-ABLAPL/11215/2026	DEEPAK KUMAR MOHANTY	HRUDANANDA TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-ABLAPL/11216/2026	ATUL BANSAL	SATYA RANJAN MULIA	/ /0	
		VS	VS	()	
		STATE OF ODISHA(GST)		//	
335	D-ABLAPL/11220/2026	PADMANABHA KALTA	SK. ZAFARULLA	MANAMUNDA /297 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-ABLAPL/11224/2026	KUSHA BEHERA	DEEPAK RANJAN PARIDA	HANDAPA /104 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-ABLAPL/11225/2026	JITESH KUMAR NAIK @ JEETESH KUMAR NAIK @ JISHU KUMAR MISRA	SHIBU KUMAR MISRA	RAYAGADA TOWN /139 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-ABLAPL/11226/2026	BIKASH KUMAR PRADHAN	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-ABLAPL/11227/2026	DINESH KUMAR SAHOO	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-ABLAPL/11237/2026	PABITRA BARAL @ PABITRA KUMAR BARAL	BIKRAM ROUT	AUL /112 /2026	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-ABLAPL/11241/2026	STATE OF ODISHA SANKAR BEHERA @ SHANKAR BEHERA VS	JAJATI KESHARI KHUNTIA VS	// BALASORE TOWN /129 /2026 ()	
342	D-ABLAPL/11242/2026	STATE OF ODISHA SAROJ SAHU VS	SURYAKANTA DWIBEDI VS	// SAINTALA /10 /2026 ()	
343	D-ABLAPL/11243/2026	STATE OF ODISHA PRAMOD KUMAR BISWAL VS	SATYAJIT MOHAPATRA (2) VS	// SORO /49 /2021 ()	
344	D-ABLAPL/11246/2026	STATE OF ODISHA BIKASH MALIK VS	SIBU DAS VS	// NIKIRAI /306 /2025 ()	
345	D-ABLAPL/11250/2026	STATE OF ODISHA SATYABRAT PATRA VS	HAREKRUSHNA DASH VS	// RAMACHANDRAPUR /104 /2026 ()	AOD20240000001C202600045
346	D-ABLAPL/11252/2026	STATE OF ODISHA CHANDRA SEKHAR PATRA VS	BASANTA KUMAR DAS VS	// SULIAPADA /40 /2026 ()	
347	D-ABLAPL/11256/2026	STATE OF ODISHA BILASINI ROUT VS	PRASANTA KUMAR SAHOO VS	// / /0 ()	
348	D-ABLAPL/11258/2026	STATE OF ODISHA NARAYAN MAHAPATRA VS	UMAKANTA BARIK VS	// BOLANI /125 /2025 ()	
349	D-ABLAPL/11259/2026	STATE OF ODISHA SANJIB MOHANTY @ SANJEEB KUMAR MOHANTY VS	SIDHARTH PARIDA VS	// SEA BEACH /111 /2026 ()	
350	D-ABLAPL/11260/2026	STATE OF ODISHA LAXMAN BEJ VS	JAYANTA KUMAR MAJHI VS	// BASTA /317 /2025 ()	
351	D-ABLAPL/11264/2026	STATE OF ODISHA MD. EKBAL QURASHREE VS	PRIYA RANJAN SINGH VS	// BARBIL /173 /2026 ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-ABLAPL/11274/2026	SUBAL PRADHAN VS STATE OF ODISHA	PURNA CHANDRA MOHARANA VS	JENAPUR /333 /2025 () //	
353	D-ABLAPL/11278/2026	MISHAB CHEERANGAN VS UNION OF INDIA	MONIKA SAMAL VS	//0 () //	
354	D-ABLAPL/11287/2026	PINTU NAIK VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	PARJANG /194 /2026 () //	AOD2026000093C202600032
355	D-ABLAPL/11291/2026	MIR MDABID ALI VS STATE OF ODISHA	SURYA PRATAP DEO VS	//0 () //	
356	D-ABLAPL/11293/2026	CHANDAN KUMAR NAYAK VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	JALESWAR /216 /2026 () //	AOD20240000603C202600009
357	D-ABLAPL/11298/2026	SURESH CHANDRA ROUL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /67 /2026 () //	
358	D-ABLAPL/11299/2026	GOLAK BIHARI MAHANTA VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	BAMBARI /91 /2026 () //	
359	D-ABLAPL/11300/2026	BISWAJIT SAHU VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	SASON /94 /2026 () //	AOD20240000603C202600010
360	D-ABLAPL/11301/2026	SUSHIL KUMAR MOHAPATRA VS STATE OF ODISHA	ABHISHEK DASH VS	MANCHESWAR P.S. /208 /2026 () //	
361	D-ABLAPL/11303/2026	NILU SETHI @ NIRANJAN SETHY VS STATE OF ODISHA	KABIRAJ PRADHAN VS	PATTAMUNDAI /347 /2025 () //	
362	D-ABLAPL/11304/2026	ABHILASH MOHAPATRA VS STATE OF ODISHA	ABHISHEK DASH VS	MANCHESWAR P.S. /208 /2026 () //	
363	D-ABLAPL/11309/2026	JAPAN JENA @ TAPAN KUMAR JENA	SANJIB KUMAR BHANJADEO	JODA /95 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/11310/2026	BICHITRA NANDA ROUL	SANTOSH SAHOO	TANGI /150 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/11311/2026	G.R. ROUT @ GYANA RANJAN ROUT @ SIBU	BASANTA KUMAR NAYAK	KHARABEL NAGAR P.S. /211 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/11316/2026	AKHI SAHU @ AKSHYA KUMAR SAHOO	BIPIN KUMAR NAYAK	KAKATAPUR /121 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/11317/2026	MANOJ KUMAR DASH	JITENDRA SAMANTARAY	BIDANASI /94 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/11318/2026	PINAKHI NARAYANA DAS @ PINAKI NARAYANA DAS	PRASANTA KUMAR BISWAL	KUJANGA /93 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/11320/2026	PURNA CHANDRA NAYAK	BIPIN KUMAR NAYAK	PURI TOWN /196 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/11323/2026	RABIKANTA MALLIK	PRASANTA KUMAR ROUTRAY	BARGARH /740 /2025	AOD20240000391C202600030
		VS	VS	()	
		STATE OF ODISHA		//	

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MISC CASES FILED on :16/04/2026

SL. NO.	IA NO	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	2/2026	D-GCRLA/36820/2025 GCRLA/12/2025	STATE OF ODISHA-MP	PARTHA SARATHI NAYAK, A.G.A.
2	16/2026	D-CRLMA/11235/2026 -----	MANOJ KUMAR AGRAWAL-MP	ADV.
3	17/2026	D-CRLMA/11240/2026 -----	MANOJ KUMAR AGRAWAL-MP	ADV.
4	34/2026	D-CRP/16914/2026 -----	MOHANLAL LATH-MP	AMIT PRASAD BOSE
5	35/2026	D-CRP/17018/2026 -----	JASHODA GARDIA-MP	ABHAYA KUMAR SHARMA
6	44/2026	D-CRLLP/11222/2026 -----	STATE OF ODISHA-MP	JATESWAR NAYAK , A.G.A
7	101/2026	D-CRLMP/11179/2026 -----	SARATA PATRA-MP	ACHYUTANANDA PATTANAIAK
8	102/2026	D-CRLMP/7363/2026 CRLMP/416/2026	MONA RANJITA BEHERA-MP	RESHMA BEHERA
9	103/2026	D-CRLMP/8942/2026 CRLMP/447/2026	KRUSHNA CHANDRA DASH-MP	BIPLAB KUMAR DASH
10	104/2026	D-CMAPL/17078/2026 -----	RAMESH KUMAR PRUSTY-MP	SUBHENDU KAR
11	126/2026	D-TRP(C)/16442/2026 -----	SUMITRA MAHALIK-MP	BHARAT JALLI
12	127/2026	D-TRP(C)/16928/2026 -----	SUDHIR KUMAR DASH-MP	PRAKASH CHANDRA DASH
13	128/2026	D-TRP(C)/40575/2025 TRP(C)/356/2025	LIPSA SAHOO-MP	OM SWARUP
14	168/2026	D-RVWPET/16566/2026 -----	UNION OF INDIA-MP	MANOJ KUMAR PATI,SR. PANEL COUNSEL
15	169/2026	D-RVWPET/16566/2026 -----	UNION OF INDIA-MP	MANOJ KUMAR PATI,SR. PANEL COUNSEL
16	240/2026	D-MATA/16851/2026 -----	NIRMALA RAY-MP	AUROVINDA MOHANTY
17	241/2026	D-MATA/16735/2026 -----	MAMATA SAHOO-MP	SOUMYA MISHRA
18	242/2026	D-MATA/16896/2026 -----	PABITRA KUMAR BARIK-MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA
19	243/2026	D-MATA/16937/2026 -----	ELURU VENKATA RAJU @ VENKAT RAJU.E-MP	DEBASHISH KUMAR PANDA
20	244/2026	D-MATA/16937/2026 -----	ELURU VENKATA RAJU @ VENKAT RAJU.E-MP	DEBASHISH KUMAR PANDA
21	260/2026	D-CONTC/9007/2026 CONTC/1654/2026	MANOJ KUMAR SUNANI @ MANOJ SUNANI-MP	ADV., BISWAJIT NAYAK
22	261/2026	D-BLAPL/5476/2026 BLAPL/1858/2026	BUDDHADEV BISWAL-MP	KULDEEP MOHANTY
23	262/2026	D-BLAPL/9395/2026 BLAPL/3280/2026	RUSHIA MALLIK-MP	PRASANTA KUMAR NANDA
24	263/2026	D-CONTC/38081/2024 CONTC/7045/2024	RABI NARAYAN PANDA-MP	PRASANNA KUMAR MISHRA , A.A.MISHRA
25	453/2026	D-FAO/15567/2026 -----	ARUN KUMAR CHANDAN-MP	KUNAL KUMAR SWAIN
26	455/2026	D-FAO/16342/2026	RAZIA PARWEEN-MP	KAPILA CHARAN NAYAK

27	456/2026	D-FAO/14290/2026	D.M., UNITED INDIA INSURANCE CO. LTD., CUTTACK	EMDY DASMOHAPATRA
28	457/2026	D-FAO/16954/2026	KUNJABANA MEHER-MP	ABHISHEK PUROHIT
29	458/2026	D-FAO/16957/2026	BIJAYA KUMAR PUROHIT-MP	SANGRAM JENA
30	459/2026	D-FAO/16961/2026	SHIVA KUMAR PUROHIT-MP	SANGRAM JENA
31	460/2026	D-FAO/16966/2026	JAGNESWAR BISHI-MP	SANGRAM JENA
32	462/2026	D-FAO/16979/2026	PRIYAMBADA DEO-MP	SANGRAM JENA
33	463/2026	D-FAO/16986/2026	SOUDAMINI PAIKRAY-MP	SANGRAM JENA
34	465/2026	D-FAO/16995/2026	PRADEEP KUMAR BEHERA-MP	SANGRAM JENA
35	466/2026	D-FAO/17000/2026	KABITA ROUT-MP	SANGRAM JENA
36	467/2026	D-FAO/17003/2026	MATHURA CHANDRA GUIN-MP	SANGRAM JENA
37	468/2026	D-FAO/17004/2026	DR. JAGADISH KUMAR KAR-MP	SANGRAM JENA
38	469/2026	D-FAO/16717/2026	AMULYA KUMAR ROUT-MP	AUROBINDA SAHOO
39	470/2026	D-FAO/16723/2026	TAPAN KUMAR PANDA-MP	AUROBINDA SAHOO
40	471/2026	D-FAO/16726/2026	SUBIR KUMAR GHOSH-MP	AUROBINDA SAHOO
41	472/2026	D-FAO/16734/2026	ANANTA NARAYAN DAS-MP	AUROBINDA SAHOO
42	473/2026	D-CRLREV/11004/2026	BARUN MAJUMDAR-MP	DHANANJAYA MUND
43	473/2026	D-FAO/180/2021 FAO/180/2021	M.C. OF SHANTIPRIYA HIGH SCHOOL-MP	SANJIB KUMAR RATH
44	474/2026	D-CRLREV/11181/2026	SARBESWAR SAHU-MP	ACHYUTANANDA PATTANAIAK
45	474/2026	D-FAO/16737/2026	KANAKA MANJARI PATTNAIK-MP	AUROBINDA SAHOO
46	475/2026	D-CRLREV/11181/2026	SARBESWAR SAHU-MP	ACHYUTANANDA PATTANAIAK
47	475/2026	D-FAO/17049/2026	DR. AJIT KUMAR MISHRA-MP	SANJIB KUMAR RATH
48	476/2026	D-CRLREV/10433/2026 CRLREV/287/2026	B.KESHAB PRADHAN-MP	BAIBASWATA PANIGRAHI
49	476/2026	D-FAO/16769/2026	KAMAL KUMAR MISHRA-MP	AUROBINDA SAHOO
50	477/2026	D-FAO/17052/2026	PRAMOD KUMAR CHOUDHURY-MP	SANJIB KUMAR RATH
51	478/2026	D-CRLREV/11292/2026	BIKRAM SOREN-MP	ASIT KUMAR OTTA
52	478/2026	D-FAO/17055/2026	RAMESH CHANDRA SENAPTI-MP	SANJIB KUMAR RATH
53	479/2026	D-CRLREV/11302/2026	RAKESH HOTA-MP	AMIT KUMAR NATH
54	479/2026	D-FAO/16743/2026	BIJAYA KUMAR BHANJA DEO-MP	AUROBINDA SAHOO
55	480/2026	D-CRLREV/11302/2026	RAKESH HOTA-MP	AMIT KUMAR NATH
56	480/2026	D-FAO/16771/2026	SANJUKTA MOHANTY-MP	AUROBINDA SAHOO
57	481/2026	D-CRLREV/11314/2026	NAGEN KUMAR SAMAL-MP	BHASKAR CHANDRA PANDA

58	481/2026	D-FAO/16989/2026 -----	SATYANARAYAN PANDA-MP	SANGRAM JENA
59	482/2026	D-CRLREV/11324/2026 -----	INFORMANT-MP	SASWATI SOUMYA SAHU
60	482/2026	D-FAO/16969/2026 -----	PADMABATI MAHAPATRA-MP	SANGRAM JENA
61	483/2026	D-FAO/16779/2026 -----	DR.MANAS RANJAN NANDA-MP	AUROBINDA SAHOO
62	602/2026	D-ABLAPL/9289/2026 ABLAPL/3862/2026	SATISH KUMAR BISWAL-MP	DEBADUTTA KANUNGO
63	603/2026	D-ABLAPL/8752/2026 ABLAPL/3864/2026	SATISH KUMAR BISWAL-MP	DEBADUTTA KANUNGO
64	604/2026	D-ABLAPL/9291/2026 ABLAPL/3867/2026	SATISH KUMAR BISWAL-MP	DEBADUTTA KANUNGO
65	605/2026	D-ABLAPL/9286/2026 ABLAPL/3866/2026	SATISH KUMAR BISWAL-MP	DEBADUTTA KANUNGO
66	609/2026	D-ABLAPL/5990/2026 ABLAPL/2534/2026	AMRIT PATRA-MP	SRIKANTA GOUDA
67	652/2026	D-RSA/455/2015 RSA/455/2015	SANTOSH AGARWALLA@SANTOSH KU.AGARWALLA-MP	ANUP DEVASHIS PANDA, M. MOHANTY, S. PANDEY
68	653/2026	D-RSA/15939/2026 -----	JAMUNA BEWA-MP	JYOTI RANJAN DEO
69	654/2026	D-RSA/425/2009 RSA/425/2009	GARJAN PADHAN-MP	M/S A.K.NATH
70	655/2026	D-RSA/11/2023 RSA/11/2023	ABHIMANYU SAHU-MP	SOUBHAGYA KUMAR DASH
71	656/2026	D-RSA/11/2023 RSA/11/2023	ABHIMANYU SAHU-MP	SOUBHAGYA KUMAR DASH
72	736/2026	D-CMP/16844/2026 -----	LINGARAJ JENA-MP	ALOK KUMAR PANDA
73	737/2026	D-CMP/3442/2026 CMP/236/2026	TIRUPATI PANIGRAHI-MP	ABHISHEK DASH, GAUTAM MUKHERJI,
74	738/2026	D-CMP/3431/2026 CMP/235/2026	TIRUPATI PANIGRAHI-MP	Mr. GAUTAM MUKHERJI, ABHISHEK DASH
75	740/2026	D-CMP/16868/2026 CMP/641/2026	ABHIMANYU SAHOO-MP	UMA CHARAN MISHRA
76	744/2026	D-CMP/16732/2026 -----	BANAMBAR KANDI-MP	DEEPALI MAHAPATRA
77	745/2026	D-CMP/16732/2026 -----	BANAMBAR KANDI-MP	DEEPALI MAHAPATRA
78	746/2026	D-CMP/16880/2026 -----	HARI @ HARISH CHANDRA BEHERA-MP	BISWAROOPA PATI
79	747/2026	D-CMP/16888/2026 -----	REBATI BEHERA-MP	BISWAROOPA PATI
80	748/2026	D-CMP/1654/2017 CMP/1654/2017	RAMANATH@RAGHUNATH NAYAK-MP	M/S.BHAKTAHARI MOHANTY, DWARIKA PRASAD
81	749/2026	D-CMP/16915/2026 -----	RANUTA PANIGRAHI @ RANUTA RANI PANIGRAHI-MP	AMIT PRASAD BOSE
82	750/2026	D-CMP/16934/2026 -----	DEEPAK AGRAWAL-MP	AMIT PRASAD BOSE
83	751/2026	D-CMP/16946/2026 -----	RABINARAYAN MISHRA-MP	AKSHAYA KUMAR PANDEY
84	752/2026	D-CMP/30356/2025 CMP/1135/2025	M/S. MAA SARALA DISTRIBUTORS, JAGATSINGHPUR-MP	INDHIRAM DAS
85	753/2026	D-CMP/1815/2026 CMP/104/2026	PRABHAKAR @ PRAVAKAR SASMAL-MP	BHASKAR CHANDRA PANDA
86	754/2026	D-CMP/16095/2026 -----	BIJAYA DAS @ BIJAYA KUMAR DAS-MP	SATYA RANJAN ACHARYA
87	755/2026	D-CMP/17039/2026 -----	RUKMANI BEHERA-MP	DIPTENDU SUNDAR RAY
88	756/2026	D-CMP/17070/2026 -----	GATIKRUSHNA PATTANAIAK-MP	RATIKANTA MOHAPATRA
89	932/2026	D-MACA/12265/2026	MANOJ KUMAR BEHERA-MP	CHANDAN SAMANTARAY

		MACA/293/2026		
90	934/2026	D-MACA/16863/2026 -----	RANJITA NAIK-MP	PRADEEP KUMAR MISHRA
91	935/2026	D-MACA/16863/2026 -----	RANJITA NAIK-MP	PRADEEP KUMAR MISHRA
92	936/2026	D-MACA/16867/2026 -----	RAJENDRA MAHANANDA-MP	PRADEEP KUMAR MISHRA
93	938/2026	D-MACA/16882/2026 -----	SANANTA BISWAL-MP	AKSHYANGSHU SEKHAR NANDY
94	939/2026	D-MACA/16895/2026 -----	THE MANAGER T.P. CELL, M/S. THE NEW INDIA ASSURANCE COMPANY, LTD., JAJPUR-MP	
95	940/2026	D-MACA/360/2021 MACA/360/2021	THE MANAGER, (CLAIM), BAJAJ ALLIANZ G.I.CO. LTD.-MP	
96	941/2026	D-MACA/16920/2026 -----	THE REGIONAL MANAGER, RELIANCE GENERAL INSURANCE COMPANY LTD, BBSR-MP	
97	942/2026	D-MACA/16920/2026 -----	THE REGIONAL MANAGER, RELIANCE GENERAL INSURANCE COMPANY LTD, BBSR-MP	
98	943/2026	D-MACA/16895/2026 -----	THE MANAGER T.P. CELL, M/S. THE NEW INDIA ASSURANCE COMPANY, LTD., JAJPUR-MP	
99	945/2026	D-MACA/14974/2026 -----	M/S NATIONAL INSURANCE CO. LTD., CTC-MP	DAYANIDHI MISHRA
100	946/2026	D-MACA/14974/2026 -----	M/S NATIONAL INSURANCE CO. LTD., CTC-MP	DAYANIDHI MISHRA
101	947/2026	D-MACA/26642/2025 MACA/824/2025	THE DIVISIONAL MANAGER, UNITED INDIA INSURANCE CO. LTD., SAHOSORE-MP	
102	948/2026	D-MACA/26642/2025 MACA/824/2025	THE DIVISIONAL MANAGER, UNITED INDIA INSURANCE CO. LTD., SAHOSORE-MP	
103	1010/2026	D-CRLMC/11023/2026 -----	RUBIEL RAITA-MP	SOUBHAGYA KUMAR DASH
104	1011/2026	D-CRLMC/11174/2026 -----	RANJAN KUMAR PATTNAIK-MP	SASWATA PATNAIK
105	1012/2026	D-CRLMC/35237/2024 CRLMC/4439/2024	SOURAV SAMANTARA-MP	PRAMOD KUMAR NIGAM
106	1013/2026	D-CRLMC/11244/2026 -----	SURYANARAYAN SAHU-MP	PRASANTA KUMAR PANDA
107	1014/2026	D-CRLMC/11178/2026 -----	AMIYA KUMAR MOHANTY-MP	KAJAL SAHOO
108	1015/2026	D-CRLMC/11178/2026 -----	AMIYA KUMAR MOHANTY-MP	KAJAL SAHOO
109	1016/2026	D-CRLMC/11255/2026 -----	RABINDRA HARPAL-MP	JNYANANANDA PANDA
110	1017/2026	D-CRLMC/11267/2026 -----	JAGANNATH MEGH-MP	AMITAV TRIPATHY
111	1018/2026	D-CRLMC/11276/2026 -----	NANDA@SUSANTA MARDARAJ@SUSANTA KUMAR TRIPATHY	
112	1019/2026	D-CRLMC/11308/2026 -----	DIJABARA @ DURYODHAN NATH-MP	ARUNA KUMAR NAYAK
113	1029/2026	D-CRLA/1176/2023 CRLA/1176/2023	JITU@BISWAJEET DAS-MP	DEVASHIS PANDA
114	1030/2026	D-CRLA/4215/2026 CRLA/169/2026	SUNIL KUMAR BISOYI@BISOYEE-MP	PRAHALLAD SAHU
115	1031/2026	D-CRLA/11219/2026 -----	PINTU @ GANESHA @ GANESH PRADHAN-MP	PRAHALLAD SAHU
116	1032/2026	D-CRLA/11219/2026 -----	PINTU @ GANESHA @ GANESH PRADHAN-MP	PRAHALLAD SAHU
117	1033/2026	D-CRLA/11167/2026 -----	SANGHAMITRA DAS-MP	DEVASHIS PANDA
118	1034/2026	D-CRLA/11171/2026 -----	AJAY KUMAR DAS-MP	DEVASHIS PANDA
119	1035/2026	D-CRLA/11173/2026 -----	ARCHITA DAS-MP	DEVASHIS PANDA
120	1036/2026	D-CRLA/37521/2025 CRLA/1402/2025	ASHOK SHIKHA @ SHIKA @ SIKHA-MP	SOUGAT DASH

121	1037/2026	D-CRLA/382/2026 CRLA/57/2026	SRIPADA NAIK-MP	RAJIV KUMAR MAHANTA
122	1038/2026	D-CRLA/382/2026 CRLA/57/2026	SRIPADA NAIK-MP	RAJIV KUMAR MAHANTA
123	1456/2026	D-WA/16890/2026 -----	PARADIP PORT AUTHORITY, PARADIP-MP	SOUMYA MISHRA
124	1457/2026	D-WA/16890/2026 -----	PARADIP PORT AUTHORITY, PARADIP-MP	SOUMYA MISHRA
125	1458/2026	D-WA/16567/2026 -----	STATE OF ODISHA-MP	SAROJ KUMAR JEE,A.G.A
126	1459/2026	D-WA/16567/2026 -----	STATE OF ODISHA-MP	SAROJ KUMAR JEE,A.G.A
127	1460/2026	D-WA/16633/2026 -----	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
128	1461/2026	D-WA/16633/2026 -----	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
129	1462/2026	D-WA/16634/2026 -----	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
130	1463/2026	D-WA/16634/2026 -----	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
131	1464/2026	D-WA/16635/2026 -----	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
132	1465/2026	D-WA/16635/2026 -----	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
133	1466/2026	D-WA/17019/2026 -----	INDIAN OVERSEAS BANK, GORUAL BRANCH, PURI-MP	PUROVINDA MOHANTY
134	1467/2026	D-WA/16730/2026 -----	STATE OF ODISHA-MP	SWAYAMBHU MISHRA,A.S.C
135	1468/2026	D-WA/16730/2026 -----	STATE OF ODISHA-MP	SWAYAMBHU MISHRA,A.S.C
136	7177/2026	D-WP(C)/16718/2026 WP(C)/11545/2026	ANJALI PADHI-MP	RAJJEET ROY
137	7178/2026	D-WP(C)/29159/2025 WP(C)/24293/2025	SHANTILATA NAYAK-MP	PRASANNA KUMAR SWAIN
138	7179/2026	D-WP(C)/9128/2026 WP(C)/6967/2026	CUTTACK CLUB LTD, CUTTACK-MP	SATYA SUNDAR KANUNGO
139	7180/2026	D-WP(C)/16843/2026 -----	M/S SURYAM INTERNATIONAL PRIVATE LIMITED-MP	RAMESH CHANDRA JENA
140	7181/2026	D-WP(C)/16744/2026 -----	M/S T S ASHOK AND CO PVT LTD-MP	KANANBALA ROY CHOUDHURY
141	7182/2026	D-WP(C)/16845/2026 WP(C)/11522/2026	SURYA MANI DAS-MP	SUJATA JENA
142	7183/2026	D-WP(C)/30328/2024 WP(C)/17328/2024	AVINASH KUMAR-MP	Achyutananda Routray
143	7184/2026	D-WP(C)/16850/2026 WP(C)/11487/2026	RAMESH BAG-MP	KISHORE KUMAR MISHRA
144	7186/2026	D-WP(C)/16853/2026 -----	AYUSH SAHU-MP	BIRAJA PRASANNA DAS
145	7187/2026	D-WP(C)/16852/2026 -----	VIVEK PRASAD JAISWAL-MP	BIRAJA PRASANNA DAS
146	7188/2026	D-WP(C)/16349/2026 -----	ANUPAMA PRADHAN-MP	PRAVAT KUMAR LENKA
147	7189/2026	D-WP(C)/16854/2026 -----	NARAYAN LAHA-MP	BIRAJA PRASANNA DAS
148	7190/2026	D-WP(C)/54571/2025 WP(C)/1250/2026	BIJAYALAXMI PALATASINGGH-MP	SOURAV DAS
149	7191/2026	D-WP(C)/16756/2026 -----	SWAPNAJIT MOHANTY-MP	KANANBALA ROY CHOUDHURY
150	7192/2026	D-WP(C)/16757/2026 -----	KOUSTUBHA SARANGI-MP	KRISHNA CHANDRA SAHU
151	7193/2026	D-WP(C)/16857/2026 -----	RABI NARAYAN SINGH-MP	TUSHAR KANTA NAYAK
152	7194/2026	D-WP(C)/16860/2026	SK.MAKSUD ALLI-MP	AMIYA RANJAN SETHY

		WP(C)/11501/2026		
153	7195/2026	D-WP(C)/16764/2026 -----	GURU NANAK PUBLIC SCHOOL-MP	KSHIROD KUMAR SAHOO
154	7196/2026	D-WP(C)/16864/2026 -----	DILLIP KUMAR AGRAWAL-MP	SAILABALA JENA
155	7197/2026	D-WP(C)/16865/2026 -----	SHASHIKANT JHANKAR-MP	SAILABALA JENA
156	7198/2026	D-WP(C)/30857/2023 WP(C)/30857/2023	DR. ASHOK KUMAR PRAHARAJ-MP	TRILOCHAN DASH
157	7199/2026	D-WP(C)/16866/2026 -----	DAITARI SAHOO-MP	SHASHI BHUSAN JENA
158	7200/2026	D-WP(C)/16787/2026 -----	KEDARNATHA RATH-MP	SUSANTA KUMAR LENKA
159	7201/2026	D-WP(C)/16870/2026 -----	KALPANA SHUKLA-MP	ASHOK KUMAR BEHERA
160	7202/2026	D-WP(C)/15937/2026 WP(C)/11170/2026	SURESH CHANDRA DASH-MP	IN PERSON
161	7203/2026	D-WP(C)/35860/2025 WP(C)/24976/2025	KANAS BLOCK LEVEL FEDERATION, PURI-MP	SUKANTA KUMAR DALAI
162	7204/2026	D-WP(C)/16875/2026 -----	DHARMAPAD DAS-MP	SOUMYA KANTA TRIPATHY
163	7210/2026	D-WP(C)/50384/2025 WP(C)/34948/2025	M/S CHOUDHURY MEDICAL STORE, BHUBANESWAR-MP	MP PAMI RATH, SR. ADV
164	7212/2026	D-WP(C)/16849/2026 -----	PUNJAB NATIONAL BANK-MP	SUDHANSU SEKHAR PATI
165	7213/2026	D-WP(C)/16884/2026 -----	M/S PRUTHWIRAJ MISHRA-MP	KAJAL SAHOO
166	7214/2026	D-WP(C)/16893/2026 -----	RITA MALIK-MP	JAJATI KESHARI KHUNTIA
167	7215/2026	D-WP(C)/15727/2026 -----	MINATI NAYAK-MP	BRUNDABAN ROUT
168	7216/2026	D-WP(C)/16899/2026 -----	DIPIKA SAHOO-MP	SUBHADUTTA ROUSTRAY
169	7217/2026	D-WP(C)/16900/2026 -----	TANMAYEE SAHOO-MP	SUBHADUTTA ROUSTRAY
170	7218/2026	D-WP(C)/16901/2026 -----	PANCHANAN JENA-MP	KUNAL KUMAR SWAIN
171	7219/2026	D-WP(C)/5860/2026 WP(C)/5238/2026	SATYANARAYAN DAS-MP	SUBHADUTTA ROUSTRAY
172	7220/2026	D-WP(C)/16897/2026 -----	SARBESWAR PRADHAN-MP	PRABODHA CHANDRA NAYAK
173	7221/2026	D-WP(C)/16902/2026 -----	PABITRA MOHAN PRADHAN-MP	SUJATA JENA
174	7222/2026	D-WP(C)/16903/2026 -----	SASMITA MOHAPATRA-MP	SUBHADUTTA ROUSTRAY
175	7223/2026	D-WP(C)/16904/2026 -----	SAILAJA BISWAL-MP	SUBHADUTTA ROUSTRAY
176	7224/2026	D-WP(C)/3959/2026 WP(C)/3378/2026	NEW MODERN TECHNOMECH PVT. LTD., BARIPADA-MP	MP PRATIK ACHARYA
177	7225/2026	D-WP(C)/16905/2026 -----	M.C. SAI SARALA PHARMACY COLLEGE-MP	PITAMBAR PANDA
178	7226/2026	D-WP(C)/16906/2026 -----	LIPIKA PRIYADARSANI NAYAK-MP	SUBHADUTTA ROUSTRAY
179	7227/2026	D-WP(C)/6356/2026 WP(C)/5221/2026	MANIKAMALA ACHARYA-MP	SUBHADUTTA ROUSTRAY
180	7228/2026	D-WP(C)/16908/2026 -----	KANAKALATA PANDA-MP	AMIT PRASAD BOSE
181	7229/2026	D-WP(C)/16912/2026 -----	SWAGATIKA MISHRA-MP	SUBHADUTTA ROUSTRAY
182	7230/2026	D-WP(C)/6387/2026 WP(C)/5325/2026	PRANAB KISHORE PATNAIK-MP	SUBHADUTTA ROUSTRAY
183	7231/2026	D-WP(C)/16913/2026 -----	BAISAKHI BEHERA-MP	GOPINATH MISHRA

184	7232/2026	D-WP(C)/6391/2026 WP(C)/5327/2026	NARASINGH PATRA-MP	SUBHADUTTA ROUTRAY
185	7233/2026	D-WP(C)/16916/2026 -----	SUBAL KUMAR NAIK-MP	AMIT PRASAD BOSE
186	7234/2026	D-WP(C)/16919/2026 -----	ANJALI PADHY-MP	SUBHADUTTA ROUTRAY
187	7235/2026	D-WP(C)/17691/2015 WP(C)/17691/2015	ORISSA TRUST OF TECHNICAL EDUCATION and TRAINING-SABIT MOHANTY	
188	7236/2026	D-WP(C)/6361/2026 WP(C)/5636/2026	BHUPESH KUMAR PANDA-MP	SUBHADUTTA ROUTRAY
189	7237/2026	D-WP(C)/16921/2026 -----	SANKARLAL AGRAWAL-MP	SIDHARTHA DAS
190	7238/2026	D-WP(C)/4301/2026 WP(C)/3798/2026	MANOJ KUMAR NAYAK-MP	BUDHADEV ROUTRAY
191	7239/2026	D-WP(C)/20389/2025 WP(C)/14061/2025	SUBASH CHANDRA SAHOO-MP	SAIBRATA RATH
192	7240/2026	D-WP(C)/16923/2026 -----	GEETA DEVI AGRAWAL-MP	SIDHARTHA DAS
193	7241/2026	D-WP(C)/16925/2026 WP(C)/11528/2026	JOGAMAYA MISHRA-MP	SOUMYA DEV RAY
194	7242/2026	D-WP(C)/16924/2026 -----	KHIROD KUMAR DAS-MP	ASIM KUMAR DASH
195	7243/2026	D-WP(C)/6478/2026 WP(C)/5355/2026	AKHYA KUMAR BAL-MP	BISHNU PRASAD RATH
196	7244/2026	D-WP(C)/16931/2026 -----	M/S BISWAKABI PANI PANCHAYAT, JAGATSINGHPUR-MP	KUMAR DASH
197	7245/2026	D-WP(C)/16933/2026 -----	TOSHABANTA DASH-MP	DEBA PRASAD MISHRA
198	7246/2026	D-WP(C)/16936/2026 -----	BIBHU PRASAD TRIPATHY-MP	SATYAJIT BEHERA
199	7247/2026	D-WP(C)/47432/2025 WP(C)/33307/2025	SABITRI BEHERA-MP	MAHESWAR MOHANTY
200	7248/2026	D-WP(C)/16944/2026 -----	TANUJA NAYAK-MP	SITIKANT MISHRA
201	7249/2026	D-WP(C)/16951/2026 -----	DR. MONALISHA BEHERA-MP	BISWABIHARI MOHANTY
202	7250/2026	D-WP(C)/16953/2026 -----	SAMBARU NAYAK-MP	SAIBRATA RATH
203	7251/2026	D-WP(C)/16955/2026 -----	SURENDRA KUMAR DUTTA-MP	BIJAY KUMAR SAHOO
204	7252/2026	D-WP(C)/4818/2026 WP(C)/4844/2026	SARAT KUMAR KHUNTIA-MP	PAMI RATH
205	7253/2026	D-WP(C)/13819/2026 -----	HEMANTA NAYAK-MP	BISWARANJAN DALAI
206	7254/2026	D-WP(C)/16991/2026 -----	UMANG COLD STORAGE PRIVATE LIMITED-MP	SARADA PRASANNA SARANGI
207	7255/2026	D-WP(C)/16998/2026 -----	TIRYAK KUMAR SAMATA-MP	BISWABIHARI MOHANTY
208	7256/2026	D-WP(C)/8226/2026 WP(C)/6640/2026	SHARADA SHRINIVAS PATI-MP	PRAJIT KUMAR PRADHAN
209	7257/2026	D-WP(C)/6363/2026 WP(C)/5323/2026	AMRIT LAKRA-MP	SUBHADUTTA ROUTRAY
210	7258/2026	D-WP(C)/17006/2026 -----	DR. JYOTIPRABHA MISHRA-MP	BISWABIHARI MOHANTY
211	7259/2026	D-WP(C)/17005/2026 -----	KSHAMANIDHI MEHER-MP	RATIKANTA MOHAPATRA
212	7260/2026	D-WP(C)/17014/2026 -----	DR. PRABHAT KUMAR PADHI-MP	BISWABIHARI MOHANTY
213	7261/2026	D-WP(C)/6834/2026 WP(C)/5599/2026	M/S MEINHARDT SINGAPORE PTE.LTD, UTTAR PRADESH-MP	KUMAR DASH
214	7262/2026	D-WP(C)/5828/2026 WP(C)/5186/2026	UMAMANI SAHOO-MP	SUSANTA KUMAR LENKA
215	7263/2026	D-WP(C)/17022/2026	DR. IPSITA MISHRA-MP	BISWABIHARI MOHANTY

216	7264/2026	----- D-WP(C)/17011/2026	RAVI JAISWAL-MP	ARUN KUMAR PATRA
217	7265/2026	----- D-WP(C)/17013/2026	BISWAJIT DAS-MP	ANJAN KUMAR BISWAL
218	7266/2026	----- D-WP(C)/1127/2025 WP(C)/1908/2025	CHINMAYEE MISHRA-MP	BUDHADEV ROUTRAY
219	7267/2026	----- D-WP(C)/17035/2026	ASHOK DASH-MP	NIRANJAN LENKA
220	7268/2026	----- D-WP(C)/17017/2026	KRUSHNA CHANDRA BHOI @ NAIK-MP	BAIBASWATA PANIGRAHI
221	7269/2026	----- D-WP(C)/17045/2026	SAFED KUMAR SATAPATHY-MP	MANAS KUMAR CHAND
222	7271/2026	----- D-WP(C)/13077/2026 WP(C)/10763/2026	BIKRAM MALLA-MP	PRASANTA KUMAR SATAPATHY
223	7272/2026	----- D-WP(C)/36608/2025 WP(C)/25256/2025	M/S.SAI PLUS TWO SCIENCE RESIDENTIAL COLLEGESOM	SOMANATH MISHRA
224	7273/2026	----- D-WP(C)/17053/2026	M/S SAI CONTINENTAL-MP	SOMANATH MISHRA
225	7274/2026	----- D-WP(C)/37844/2025 WP(C)/26072/2025	REGIONAL PROVIDENT FUND COMMISSIONER II, EMPLOYEES PROVIDENT FUND ORGANISATION	SOMANATH MISHRA
226	7275/2026	----- D-WP(C)/17061/2026	MIHIR KUMAR NAYAK-MP	SOMANATH MISHRA
227	7276/2026	----- D-WP(C)/3376/2025 WP(C)/2824/2025	RATNAKAR BEHERA-MP	SOURAV SUMAN BHUYAN
228	7277/2026	----- D-WP(C)/17057/2026	NIRANJAN ROUTRAY-MP	ACHYUTANANDA PATTANAIAK
229	7278/2026	----- D-WP(C)/17071/2026	JAYANTI DAS-MP	BIJAYA KUMAR RAGADA
230	7279/2026	----- D-WP(C)/17059/2026	KUMAR SAHU-MP	ACHYUTANANDA PATTANAIAK
231	7280/2026	----- D-WP(C)/17076/2026	DEVASIS PATNAIK-MP	SOHAN MISHRA